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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : IND/1032/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : UPL LIMITED  
NAME OF THE RESPONDENT(S) : MERCHEM LIMITED  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) C. Mohan & M. Vijayan  
For M/s. Remy Mary,  
Kulandainelur &  
Shoukan Subramanian

Counsel for Petitioner

M. Vijayan

2) CS SUREKHA M  
&

Authorized Representative  
for Respondent  
**ORDER**

Counsel for both parties present. Counsel representing Corporate Debtor has prayed time. At request, time is enlarged. Matter is posted for arguments. Put up on 19.06.2015 at 02.30 P.M.

S. Vijayan

(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))